

OA 150/93

27.7.93

Ms. N R Sarin counsel for applicant
Mr. Lambat counsel for respondents
Rejoinder within two weeks.
Adjourned to week commencing from
6.9.93 for admission hearing.

M. Y. Priolkar
(M Y Priolkar)
M(A)

M. S. Deshpande
(M.S.Deshpande)
V.C.

O.A.150/93 Date: 6-9-93

Damp at Nagpur: Per M.S.Deshpande, VC
None for the applicant. Mr.P.S. Z

Lambat for the respondents.

Application dismissed in default
of appearance of the applicant.

Usha Savara
(USHA SAVARA)
M(A)

M. S. Deshpande
(M.S.DESHPANDE)
VC

M

Order/Judgement despatched
to Applicant/Respondent(s)
on 27/7/93

8/6/13